

Scheduled Castes and Scheduled Tribes

312. Shri G. Mohanty: Will the Minister of Home Affairs be pleased to state:

(a) the percentage of Scheduled Castes and Scheduled Tribes population, State-wise;

(b) whether an Assistant Commissioner for Scheduled Castes and Scheduled Tribes is appointed for each State; and

(c) the place where his head office is located?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) A statement showing the percentage of Scheduled Castes and Scheduled Tribes population, State-wise, based on the 1951 census, is laid on the Table. [See Appendix 1 annexure No. 35].

The figures on the basis of the 1961 census are not yet available.

(b) No.

(c) There are at present eleven Assistant Commissioners for Scheduled Castes and Scheduled Tribes with headquarters at Chandigarh, Jaipur, Bhopal, Lucknow, Baroda, Poona, Bhubaneswar, Hyderabad, Madras, Ranchi and Shillong. Besides, there is also an Assistant Commissioner for Scheduled Castes and Scheduled Tribes in the headquarters' office of the Commissioner at New Delhi.

Conversion of Residential Areas into Commercial Areas

313. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Delhi Administration has decided to charge extra money from landowners for converting their land in residential areas into commercial areas in New Delhi; and

(b) if so, what has been the reaction of the land owners to such a proposal?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) It has been the policy of the Government to levy additional charges from the owners of houses built on sites, leased out to them for residential purposes in New Delhi, before granting permission for conversion of such premises into commercial premises.

(b) No lessee has objected to the levy of such charges uptill now.

Naga Hostiles

314. Shri Yashpal Singh: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some Naga hostiles were killed in an encounter with Indian security forces on the 30th June at a place called Okolong, 20 miles from Tanenlong; and

(b) if so, the circumstances which led to this event?

The Minister of Defence (Shri Krishna Menon): (a) and (b). On receipt of information about the hide-out of a Naga hostile leader in the area of Okoklong in Manipur, our security forces raided the place on 30th June 1962. Fire was exchanged between our security forces and the hostiles. As a result, three hostiles were killed and some arms and ammunition were recovered.

भवन निर्माण अनुदान

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क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सांस्कृतिक संस्थाओं को इमारत बनवाने के लिये अनुदान देने का फैसला किया है;